NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or T.P. No. **Purpose** Section Name of the Parties C.A. No. M/s. / Mr.

For filing M.G. Mohan Kumar & 2 Others Vs. CP(IB)No. Rule-4 of 99/BB/ 2017 Vakalat & American Road Technology & Solutions objections Pvt. Ltd.

NAME (IN CAPITAL) SL. **SIGNATURE** & PHONE NUMBER NO. REPRESENTATION TO WHOM

8277606702

37. T.K.VISHWAJITH Francis (redson SK) Advocate

Annpama Hebbar Corporate Debtor. 9449041400

Counsel for petitioner is present. M/s. Keystone Partners, Advocates, have filed vakalat for Respondent and copies of documents are also served on the counsel for the respondent, who requested time for filing objections.

List it on 08.11.2017.

MEMBER (J)

MEMBER (T)